

No. RJ-1/Regular/1088/2025

**HIGH COURT OF JUDICATURE AT BOMBAY,
AT PRINCIPAL SEAT**

N O T I C E

It is hereby notified for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay that on 8th July 2025 :**

The **Single Bench** presided over by the **Hon'ble Shri Justice R.N. Laddha** will not be available for judicial work. Urgent mentioning and placing of matters, if any, is allowed before the **Single Bench** presided over by the **Hon'ble Shri Justice Milind N. Jadhav.**

High Court, Appellate Side,)
Bombay.)

Date : 8th July 2025)

By Order,

Sd/-

(H. M. Bhosale)

Registrar (Judl-I)